



DEBTS RECOVERY TRIBUNAL, DEHRADUN

Government of India, Ministry of Finance,

(Department of Financial Services)

2nd Floor, Paras Tower, Mazra, Saharanpur Road, Dehradun, UK. 248171

Phone No. 0135-2720854, (M) 87559-10856, E-mail: drtdehradun-dfs@india.com, s.ptiyagi@yahoo.co.in

F.No. 32/DRT-DDN/2016/SFF Items/01

Dated: 10.01.2017

TENDER NOTICE

TENDER NOTICE NO: Office of Debts Recovery Tribunal, Dehradun /32/DRT-DDN/2016/SFF Items/01 dated 10.01.2017.

Sealed tenders for supply, installation, configuration and setting up of **Fire Alarm System, CCTV Cameras, EPABX System, Water Cooler & Purifier Machines, Air Cooled Voltage Stabilizer, Compactor Racks for Court files storage, Single Door Refrigerator 50L, Microwave, Hot Case, Electric Kettles** at the Debts Recovery Tribunal, Dehradun are invited from reputed/registered firms. The relevant documents of tender should be submitted to "Asstt. Registrar, Debts Recovery Tribunal, 2nd. Floor, Paras Tower, Mazra, Saharanpur Road, Dehradun, UK-248171".

Last date for Submission of Tender documents	Date 09.02.2017 till 16.30 Hrs
Date of Opening Tender	Date 10.02.2017 at 11.30 Hrs
EMD	Rs.5% of Tender
Security Deposit	Rs.10% of items to be supplied

IMPORTANT:

- i) Sealed tender should be dropped in the Tender Box or by Registered Post marked as "**Technical Bid for procurement of SFF Items**" and "**Financial Bid for procurement of SFF Items**" so as to reach by the due date and time. Both Technical and Financial Bids should be sealed into a **Big Single Envelope** and dropped in Tender Box or by Registered Post.
- ii) All the relevant documents as per requirement of the Tender should be submitted along with the EMD in sealed cover on or before the due date & as mentioned above.
- iii) The vendors must have executed supply of similar nature and magnitude successfully, prior to the date of opening the tender, otherwise they will not be considered.
- iv) Only those vendors apply who may supply the above materials within **thirty days** from the date of supply order.

- v) Debts Recovery Tribunal, Dehradun reserves the right to reject any OR all tenders without assigning any reasons thereof.

In the absence of any of the above, the opening of tender of the party will be at the discretion of the Office of Debts Recovery Tribunal, Dehradun.

Security Deposit

The security deposit is applicable as per Condition of Contract.

Time Limit

Time limit for the completion of work is **15 days** from the date of written order to commence.

DELAYED AND LATE TENDERS:-

NO TENDER SHALL BE ACCEPTED / OPENED IN ANY CASE WHICH ARE RECEIVED AFTER MENTIONED DUE DATE, IRRESPECTIVE OF DELAY CAUSED DUE TO POSTAL SERVICE OR ANY OTHER REASON. DEBTS RECOVERY TRIBUNAL, DEHRADUN SHALL NOT ASSUME ANY RESPONSIBILITY FOR LATE RECEIPT OF TENDER. ANY CORRESPONDENCE IN THIS MATTER SHALL NOT BE ENTERTAINED.

SCOPE OF ENQUIRY:

The tender calls for supply, installation, configuration and setting up of Fire Alarm System, CCTV Cameras, EPABX System, Water Cooler & Purifier Machines, Air Cooled Voltage Stabilizer, Compactor Racks for Court files storage, Single Door Refrigerator 50L, Microwave, Hot Case, Electric Kettles at Debts Recovery Tribunal, Dehradun. The tenderer has to submit item wise rates of each item while quoting the rates and any communication in this regard, before opening the tender, will not be entertained.

Date: 10.01.2017
Place: Dehradun.



(S.P. Tyagi)
Assistant Registrar
**Debts Recovery Tribunal, Dehradun,
IInd. Floor, Paras Tower, Mazra,
Saharanpur Road, Dehradun, UK- 248171**

IMPORTANT INSTRUCTIONS TO THE BIDDERS:

1. The bidders shall submit true copies of all the relevant certificates, documents, etc. in physical form at the Debts Recovery Tribunal, Dehradun.
2. The Bidder has to submit detail of each item with detailed specifications of items in the technical bid.
3. The tenderer is subject to be disqualified, if he/she is found to have misled or furnished false information in the forms/ statements / certificates submitted in proof of qualification requirements or record of performance such as abandoning execution of the works, litigation history and / or financial failures and / or suppression of material facts and information.
4. If any of the certificates, document, etc. furnished by the tenderer is found to be false/fabricated/ bogus, the bidder will be disqualified, blacklisted, and action will be initiated as deemed fit in addition to forfeiture of the EMD.
5. The bidder must possess a local store/service station for warranty purposes.
6. Make, model, type and detailed specification of required tender items should clearly be mentioned in the quotation. Special feature, if any, should be incorporated in the tender itself. Option of different make & models of each required items may also be quoted with respective rates for best selection. Other details such as on-site comprehensive warranty, free services/repairs/replacements etc. shall also be clearly confirmed.
7. This office will not be responsible for expenses which might have been incurred or losses to person(s) or property, by the successful tenderer during the execution of the supply order.

PROPOSAL EVALUATION

Proposals will be evaluated by an internal Purchase Committee and only the successful tenderer will be called for further communications.

QUALIFICATION CRITERIA

Bidder must have achieved an Average annual financial turnover of 10.00 lakhs or above during the last three years.

Tenderer should invariably fill up all the details of the Annexures of this tender document. This is mandatory. All the Annexures should also be duly signed by authorized signatories with their rubber stamp, along with company's Rubber (Round) seal / stamp affixed on each paper.

The following List of Annexure and Documents (available in this tender document) should invariably be submitted:

E.M.D. 5%

Appendix – 1

Annexure – 1

FORMAT No- 5 (Technical Bid)

FORMAT No-3 (Financial Bid)

Technical specification, commercial Conditions and supporting documents required for qualification.

All the above documents duly filled in, signed & stamped with company's seal should be submitted.

The whole of the works included in any contract shall be executed by the supplier whom the work is entrusted and the supplier shall not directly or indirectly transfer assign or sub let the contract or any part thereof of any interest therein without the prior written consent of the Debts Recovery Tribunal, Dehradun and no undertakings shall relieve the supplier from the full and final responsibility of the contract.

Signature of Tenderer

Company's Round Seal

Date :

Place :

COMMERCIAL TERMS AND CONDITIONS

The tenderer should thoroughly read all clauses before submitting his tender. The original copy of the Commercial terms and conditions duly signed, stamped with company's seal must be submitted.

TENDER SPECIFICATIONS:

All technical specifications should be as per specifications mentioned below. No deviation in specification shall be allowed and decision of Debts Recovery Tribunal, Dehradun, shall be final.

Incomplete tender, amendments and additions to it after opening, will be ignored out rightly.

The items should be approved by Bureau of Indian Standards, DGS&D or any other sources specified for such purposes by the Government of India/State Government.

Sr. No.	Description of items	Quantity	Rate
1	A 1 Fire Alarm System & Fire Extinguishers with Accessories. Fire Alarm Microprocessor Based 4 Zone 1 Nos., Photo Smoke Detectors 41 Nos., Photo Thermal Heat Detectors 4 Nos., Manual Call Point Conventional type 5 Nos., 24 volt DC Sounder cum flasher 2 Nos., 2C 1.5sqm cu Armoured cable Qty. 1000 with Supporting accessories with Installation & ABC Stored Pressure Type Fire Extinguisher 6 Kgs 2 Nos., Water Stored Pressure type Fire Extinguisher 2 Nos., Co2 type Fire Extinguisher 4.5 Kgs. Capacity 2 Nos. with Supporting accessories with Installation, Warranty: 1 Year onsite warranty.	As mentioned	
2	B 1 CCTV Cameras with Accessories One 16 Channel DVR compatible with 2 MP Digital Cameras, 16 2MP Indoor IR Dome Cameras with Motion Detection & Night Vision, two Heavy Duty Power Supplies - 10A, two 4TB Surveillance Hard Disks for Backup - Minimum Upto 1 Month Recording, One 32in TV - To Monitor & Display Cameras, One 20-22in Secondary Monitoring Unit, Video Splitter Unit with Elongated VGA Cables, 3+1 Copper Cable with Heavy Duty All-Weather PVC Coating, PVC Conduit Pipe for laying Cables, PVC Pipe Accessories - Tees, Bends, Saddles, Nails, Gittis, Flexible Pipe, Tape Rolls etc., Power Connectors, BNC Connectors & Misc. Accessories etc. U.P.S., with Installation, Configuration & Digital Programming Charges. Warranty: 1 Year onsite warranty.	As mentioned	
3	C 1 EPABX System with Accessories EPABX System 616 model with CLI Facility, 4 Telephone Instruments with CLI, 12 Telephone Instruments without CLI, Cables & Misc. Accessories etc. U.P.S. with Installation, Configuration Charges. Warranty: 1 Year onsite warranty.	As mentioned	
4	D 1 Hot & Cold RO+UV Water Purifier Machine Hot & Cold (RO+UV) Water Purifier, With features like hot, cold and normal water Reverse Osmosis, Sediment Filter, Pre & Post Carbon Filter, UV sensor, Leak detection,	1 No.	

	Header Tank: 11 Litres, Cold Tank: 4 Litres, Hot Tank: 1.5 Litres, 230V/ 50Hz compressor, Cold:3°C/37°F-12°C/54°F Hot: 87°C/189°F.		
5	D 2 RO+UV Storage Cooler cum Purifier Machine PureChill RO 80 PSS, seven stage water purification Filter cum Purifier, Water Storage Tank Capacity 80Litres, Cooling Capacity at Comfort Level 60 Litres, 50 LPH Permeate (Purified Water) Production Capacity, Compressor Make Emerson KCE 443, Freon 22 Refrigerant, PUF Thermal Insulation for Storage Tank, 2 Cold Water Faucets, SS 304 Storage Tank Material & Outer Body Material, 0.6 Kg / Sq. Cm Minimum Input Water Pressure, 170-260V AC 1 Ph Operating Power Supply.	1 No.	
6	E 1 Servo 3 Phase Air Cooled Voltage Stabilizer 60 KVA Servo 3 Phase Air Cooled Voltage Stabilizer 60 KVA, Input: 170V- 270V (P-N), 300V-470V (P-P), Output: 230V+/-1 %(P-N), 380/400/415V+/-1 %(P-P) manually adjustable. Warranty: 1 Year onsite warranty	1 No.	
7	F 1 Compactor Racks for storage court files in record room. A) – MECHANICALCOMPACTOR THREE BAY DEEP 36 BODY – 2 NOS. Single faced static unit - 2135H X 2250W X 457D (mm.), Single faced movable unit - 2135H X 2250W X 457D (mm.), Double faced movable unit - 2135H X 2250W X 914D (mm.), Overall height of compactor from ground level to compactor top panel = 2235mm. (-+10) MM (i.e. 2440mm. Body + 65mm. Base frame + 35mm. Track & moving clearance) Load bearing capacity per shelf – 60-65Kgs. B) – MECHANICALCOMPACTOR THREE BAY DEEP 24 BODY – 1 NOS. Single faced static unit - 2135H X 2250W X 457D (mm.), Single faced movable unit - 2135H X 2250W X 457D (mm.), Double faced movable unit - 2135H X 2250W X 914D (mm.), Overall height of compactor from ground level to compactor top panel = 2235mm. (-+10) MM (i.e. 2135mm. Body + 65mm. Base frame + 35mm. Track & moving clearance) Load bearing capacity per shelf – 60-65Kgs. Warranty: 1 Year onsite warranty.	As mentioned	
8	G 1 Single Door Refrigerator 50L Single Door Refrigerator 50 Litre, Direct-cool Refrigerator, 3 Star Rating, Toughened Glass Shelves, Anti Bacterial Door Gasket, Stabilizer Free Operation, two Ice trays, Door Lock, Warranty: 1 Year warranty	1 No.	
9	H 1 Microwave Oven 28L Microwave Oven 28 Litre, Convection Microwave Tandoor, Display Type: LED, Convection Heater: Quartz, Power: 2900 W, 230 V/50 Hz, 6 power levels, various cooking mode and convection temperature from 40 to 200 degree Celsius, preheat, clock 30 seconds, Warranty: 1 Year warranty.	1 No.	
10	I 1: Hot Case Food Warmer Automatic Electric Hot Case with Auto Thermostatic Control with Door Small Tubular Element, Body Stoving enamel finish, 600 W - 230v A.C, Warranty: 1 Year warranty	1 No.	
11	J 1: Electric Kettle1.5-Litre Body Stainless steel, Colour Metallic silver, Capacity 1.5 L, Auto Thermostatic Control, Frequency 50 Hz, Power 1800 W,	2 No.	

PRICE EVALUATION:

No price preference shall be given on any account. All tenders will be evaluated on firm price and be inclusive of all taxes, duties, freights etc. The successful tenderer should necessarily submit supporting documents (i.e. TIN, PAN, Income Tax, Sales/Service Tax Department etc certificates or clearances whatsoever required). The quoted prices should be in Indian rupees only.

Packing, forwarding, Insurance etc. will be to vendors account. The parties, however, will have to give cost for all items.

IMPORTANT:

The tender should be submitted in two bid “**Technical Bid**” and “**Financial Bid**” along with EMD sealed in to a **Big Single Envelope** with Name and Subject of tender. Please note that any bid received after the due date and time will not be accepted and the offer will be rejected outrightly. No LATE TENDER / DELAYED TENDER SHALL BE CONSIDERED.

PRICES:

Prices quoted should be inclusive of all taxes, duties on F.O.R. destination basis. Rates quoted shall be valid till the completion of the Supply Order.

The tenderer should invariably indicate the total unit end cost price considering all their costs / calculations in the tender itself for each item and all sub-items, if any. This is a must. Cost components hidden / furnished elsewhere will not be considered and will be ignored outrightly.

EARNEST MONEY DEPOSIT:

E.M.D. 5% of the value of Tender items is payable by Demand Draft in favour of “Registrar, Debts Recovery Tribunal, Dehradun”.

SECURITY DEPOSIT CUM PERFORMANCE GUARANTEE: (should be paid within 10 (Ten) days from receipt of order).

The successful tenderer will be required to pay 10% of the value of items to be supplied as a Security Deposit cum Performance Guarantee for satisfactory execution of the contract. Such Security Deposit will be payable either by Account Payee D.D. / Banker's cheque or Bank Guarantees from Scheduled / Nationalized Banks or Fixed Deposit Receipt (FDR). It should remain valid for a period of one years of all contractual obligations of the supplier including warranty obligation.

Security Deposit if paid will be returned on successful completion of the Order and only after the Performance Guarantee Conditions are fulfilled.

If the full Security Deposit amount is not paid within **10 (Ten) days** after the receipt of the order then the order will be outrightly cancelled at the risk & cost of the tenderer and without entering into any correspondences and this will be binding on the tenderer.

SALES TAX/VAT (VALUE ADDED TAX):

The prices, at first, should be quoted exclusive of VAT Tax i.e. without VAT or CST. Thereafter, the amount / percentage of VAT (VAT or CST) should be calculated and clearly indicated separately bringing out the cost of the items.

PAYMENT TERMS:

No advance payments shall be made. The successful tenderer would require submitting a bank mandate form (available with the office) so that the payments are made easily through electronic fund transfer within reasonable time to avoid unnecessary delay after supply of tendered items.

PENALTY FOR LATE DELIVERY:

In case, the materials are not delivered within the stipulated period (30 days), penalty shall be levied at *1/2 percent* per week on the prices (End cost with sales tax) subject to maximum of *10 percent* reckoned on the value of late delivered supplies.

Due consideration will be given for waiver / levy of penalty only for the reasons absolutely beyond supplier control (Viz. Force Majeure conditions for which documentary evidence will have to be provided).

FORCE MAJEURE CLAUSE

"If, at any time during the continuance of this contract, the performance in whole or in part by either party of any obligation under this contract shall be prevented or delayed by reason of any war, hostility, act of the public enemy, civil commotion, sabotage fires, floods, explosion, epidemics, quarantine restrictions, strikes lockouts or acts of God (hereinafter referred to as event)", then provided notice of the happening of any such event is given by either party to the other within twenty one days from the date of occurrence, there of neither party shall by reason of such event be entitled to terminate this contract nor shall either party have any claim for damages against the other in respect of such non-performance or delay in performance and deliveries under the contract shall be resumed as soon as practicable after such event has come to end or ceased to exist.

REPLACEMENTS OF GOODS BROKEN, DAMAGED OR SHORT:

In the event of any stores or part thereof being broken or damaged or received short during transit or during the testing and trial at site before commissioning in service the suppliers shall replace the same free of cost.

GUARANTEE/WARRANTY:

On-site comprehensive warranty, services etc. will be the integral part of the tender. All technical queries, complaints, defects which may be indefinite, shall be attended to on immediate basis but in no case any defect should prolong for more than 48 hours.

TERMINATION OF CONTRACT:

In case the tenderer fails to cope up with the workload or does not render satisfactory services during the currency of warranty/support period or in case they are found not in accordance with prescribed specification and/or the approved sample, O/o the Debts Recovery Tribunal, Dehradun, shall exercise its discretionary power either:

To recover, from the supplier as agreed, by way of penalty clause above,

OR

To purchase elsewhere after giving due notice to the supplier on account and at the risk of the supplier such items not so delivered or other similar description without cancelling the contract in respect of the consignment not yet due for delivery or to cancel the contract.

In this connection or for any of the above issues the decision of the Accountant General (Audit) shall be final and binding on the tenderer.

Signature of Tenderer

Company's Round Seal

Date:

Place:

DEBTS RECOVERY TRIBUNAL, DEHRADUN

APPENDIX- 1

FINANCIAL STATUS

Annual turnover of last three years of the Company.

[Tenderer shall submit the information in the Format detailed here under]

Supporting Documents must be attached.

Sr. No.	year	Turnover in `	Remarks
1.	2013-14		
2.	2014-15		
3.	2015-16		

Supplier's Representative legible signature:

Name of the person:

Seal of the company

Date:

Place:

ANNEXURE – 1

DETAILS OF THE FIRM

Tenderer may MANDATORILY fill all the details in this form. (These details are necessary to create the database of suppliers)

1. Tender Reference number- F.No: 32/DRT-DDN/2016/SFF Items/01 dated: 10.01.2017
2. Name of the Tenderer
3. Complete office address of the Tenderer
4. Pvt. Firm / Ltd. Company / State Govt. Under taking/ Central Govt. undertaking /Joint venture/Individual/partnership
5. Within Uttarakhand /Outside Uttarakhand
6. Supplier Category Manufacturer/Trader
7. GST No./TIN No. and Date
8. Excise No. and Excise Date
9. Contact details of the authorized person of Tenderer who has signed the tender.
 - (a) Name
 - (b) Designation
 - (c) Land line number
 - (d) Mobile Number
 - (e) E mail id
10. Due date of submission of Tender: on or before **09.02.2017 -16: 30 Hrs**
11. EMD payment- 5% of the value (including VAT, delivery charges) from the Tenderer
12. Submission of technical confirmation to the requirement

Signature of Tenderer

Company's Round Seal

Date:

Place:

FORMAT NO 5 TO BE TYPED IN THE LETTER HEAD OF THE SUPPLIER

Technical Bid

A Table 1 Fire Alarm System & Fire Extinguishers with Accessories

A 1: Fire Alarm System & Fire Extinguishers with Accessories

Specifications

Fire Alarm Microprocessor Based 4 Zone 1 Nos., Photo Smoke Detectors 41 Nos., Photo Thermal Heat Detectors 4 Nos., Manual Call Point Conventional type 5 Nos., 24 volt DC Sounder cum flasher 2 Nos., 2C 1.5sqmm cu Armoured cable Qty. 1000 with Supporting accessories with Installation & ABC Stored Pressure Type Fire Extinguisher 6 Kgs 2 Nos., Water Stored Pressure type Fire Extinguisher 2 Nos., Co2 type Fire Extinguisher 4.5 Kgs. Capacity 2 Nos. with Supporting accessories with Installation.

Warranty: 1 Year onsite warranty.

B Table 1 CCTV Cameras with Accessories

B 1: CCTV Cameras with Accessories

Specifications

One 16 Channel DVR compatible with 2 MP Digital Cameras, **16** 2MP Indoor IR Dome Cameras with Motion Detection & Night Vision, two Heavy Duty Power Supplies - 10A, two 4TB Surveillance Hard Disks for Backup - Minimum Upto 1 Month Recording, One 32in TV - To Monitor & Display Cameras, One 20-22in Secondary Monitoring Unit, Video Splitter Unit with Elongated VGA Cables, 3+1 Copper Cable with Heavy Duty All-Weather PVC Coating, PVC Conduit Pipe for laying Cables, PVC Pipe Accessories - Tees, Bends, Saddles, Nails, Gittis, Flexible Pipe, Tape Rolls etc., Power Connectors, BNC Connectors & Misc. Accessories etc. U.P.S. with Installation, Configuration & Digital Programming Charges. **Warranty:** 1 Year onsite warranty.

C Table 1 EPABX System with Accessories

C 1: EPABX System 616 Model with Accessories

Specifications

EPABX System 616 model with CLI Facility, 4 Telephone Instruments with CLI, 12 Telephone Instruments without CLI, Cables & Misc. Accessories etc. U.P.S. with Installation, Configuration Charges. **Warranty:** 1 Year onsite warranty.

D Table 1 Hot & Cold RO+UV Water Purifier Machine

D 1: Hot & Cold RO+UV Water Purifier Machine

Specifications

Hot & Cold (RO+UV) Water Purifier, With features like hot, cold and normal water Reverse Osmosis, Sediment Filter, Pre & Post Carbon Filter, UV sensor, Leak detection, Header Tank: 11 Litres, Cold Tank: 4 Litres, Hot Tank: 1.5 Litres, 230V/ 50Hz compressor, Cold:3°C/37°F-12°C/54°F Hot: 87°C/189°F. **Warranty:** 1 Year onsite warranty.

D Table 2 RO+UV Storage Cooler cum Purifier Machine

D 2: RO+UV Storage Cooler cum Purifier Machine

Specifications

PureChill RO 80 PSS, seven stage water purification Filter cum Purifier, Water Storage Tank Capacity 80Litres, Cooling Capacity at Comfort Level 60 Litres, 50 LPH Permeate (Purified Water) Production Capacity, Compressor Make Emerson KCE 443, Freon 22 Refrigerant, PUF Thermal Insulation for Storage Tank, 2 Cold Water Faucets, SS 304 Storage Tank Material & Outer Body Material, 0.6 Kg / Sq. Cm Minimum Input Water Pressure, 170-260V AC 1 Ph Operating Power Supply. **Warranty:** 1 Year onsite warranty.

E Table 1 Servo 3 Phase Voltage Stabilizer

E 1: Servo 3 Phase Voltage Stabilizer 60 KVA = 1 Nos

Specifications

Servo 3 Phase Air Cooled Voltage Stabilizer 60 KVA, Input: 170V- 270V (P-N), 300V-470V (P-P), Output: 230V+/-1 %(P-N), 380/400/415V+/-1 %(P-P) manually adjustable. **Warranty:** 1 Year onsite warranty.

F Table 1 Compactor Racks for storage Court Files

F 1: Compactor Racks for storage Court Files

Specifications

A) – MECHANICALCOMPACTOR THREE BAY DEEP 36 BODY – 2 NOS.

DETAIL DIMENSIONS & SIZES OF DIFFERENT UNITS:-

Single faced static unit - 2135H X 2250W X 457D (mm.)

Single faced movable unit - 2135H X 2250W X 457D (mm.)

Double faced movable unit - 2135H X 2250W X 914D (mm.)

Overall height of compactor from ground level to compactor top panel = 2235mm. (-+10) MM (i.e. 2440mm. Body + 65mm. Base frame + 35mm. Track & moving clearance) Load bearing capacity per shelf – 60-65Kgs.

B) – MECHANICALCOMPACTOR THREE BAY DEEP 24 BODY – 1 NOS.

DETAIL DIMENSIONS & SIZES OF DIFFERENT UNITS:-

Single faced static unit - 2135H X 2250W X 457D (mm.)

Single faced movable unit - 2135H X 2250W X 457D (mm.)

Double faced movable unit - 2135H X 2250W X 914D (mm.)

Overall height of compactor from ground level to compactor top panel = 2235mm. (-+10) MM (i.e. 2135mm. Body + 65mm. Base frame + 35mm. Track & moving clearance) Load bearing capacity per shelf – 60-65Kgs.

ATTRACTIVE BODY WITH FINE FINISH: with prime quality Powder -coated sheet of 1mm. coating approx. 40-45 microns. Weld less multiple bends body with complete knock down & inbuilt upright in front panel. Back panel of the body is in two parts for achieving more strength of the body. Central partition (Shear side) is made of two parts one is side panel & second one is vertical channel which are joint by special clinching process i.e. a process which is used for joining two parts by pressing it pneumatic pressure.

PROTECTIVE FILM ON ALL THE BODIES COMPONENTS: on all the body components like Side panels, Common side panels, Top panels, Back panels & Shelves with protective film to avoid any scratches in ransportation & installation.

SHELF WITH 10 –FOLDS: Shelf with 10 folds for better strength & better load bearing capacity of prime quality sheet of 0.8mm. Thick conformed to IS 14246 with protective film. All the shelves are adjustable at 25mm. pitch. Each body is with 5-compartments with 4-adjustable shelves.

ADJUSTABLE SHELVES BRACKETS: of HR-14G (material is confirmed to IS 2062/ IS 1079) are providing at all 4-corners of the shelf.

RUBBER/PVC STUD: Protective rubber/pvc stud to be provided in between bodies to avoid any chance of damages and minimize noise emission and prevent scratches during movement of respective bays.

DRIVE MECHANISM: Each compactor unit runs on a pair of rails supported on 1 pair of wheels & 1 pair of bearings of 6302 ZZ. All compactors are guided by 4 bearings of 6202 ZZ of reputed make for equivalent running in between rail channel of 'J' section.

RIGID BASE FRAME: Rigid frame of welded construction, heavy duty made of hot rolled sheet (H.R. Sheet) Conformed to IS 2062/ IS 1079 with 3.15mm thickness and capable of taking specified load and capable of being driven without getting distorted. High degree of manufacturing accuracy maintained to ensure minimum distortion and warping in the frame consequently, the base frame remains easily movable even while carrying full loads. A pair of M.S. wheels & a pair of anti-frictional ball bearings are fitted in every base frame for smooth & easy drive. Each Base frame /Trolley has required nos. of Plummer block bearing. All bearings are self-aligned, maintenance free, self-lubricating type and sealed for life.

SMOOTH & SIMPLE DRIVE MECHANISM: The drive mechanism is working on chain & sprocket system and special grade anti-friction bearing to have smooth and effortless movement.

1) Each mobile unit has 2nos./3 nos. of Mild steel wheels & 2nos./3nos self-aligned ball bearings.

2) The drive mechanism comprises of sprocket chain type arrangement.

3) The chain used are high quality material.

4) The drive mechanism is provided on the external front side of the compactor system.

5) The drive mechanism is concealed from all sides.

ANTI-TOPPLE MEASURE: to prevent the body from toppling and act as a safety device.

ROUND COMFORTABLE PU-HANDLE WITH THREE ARMS & HOLDING BAR FOR EASY DRIVING AND SAFETY LOCKING:- High quality PU handle of diameter 320mm. provided with three attractive arms & holding bar for easy drive. The Safety lock is aluminum casted spring loaded knob type which is situated under the handle for easy locking at any position of unit. We can also provide Mild steel Tri-rod handle as per requirement. Drive cover is made of 1mm. thick pre-coated or CRCA (conforming to IS 513) prime quality steel and of box type to cover the entire drive mechanism completely.

GUIDE RAIL: will be made of 25mm. high quality bright square bar housed in a 'C' channel made of 2mm thick HR sheet (conforming to IS 2062/IS1079). It has flanges on either side with ball bearing for free movement of compactor bodies. Guide rail is provided with stopper to stop derailment of unit & it is fitted in ground by grouting bolt. Guide Rail to be grouted to the ground suitable by expansive bolts. The rail top placed in truly horizontal plane, for which necessary packing / sheathing may be adopted above the floor. Rail will be fixed to the floor suitable by dash-fasteners/ expansion bolts. The rails will be placed in Truly horizontal plane, for which necessary packing/ shims will be used.

MAIN LOCKING: - The system to be provided with locking on the last unit by locking stiffener in such a way as to ensure that when all the units are brought together and the lock is operated, it does not allow access to the units.

AISLE SPACE: - Aisle Space inside of units is approx around 760mm.

INDEXING ARRANGEMENT: - Transparent Acrylic indexes are to be provided on each front panel of the Compactor units for easy identification and retrieval.

FASTENER :- We are using galvanized / Zn Plated fasteners (nuts & bolts)

ANTI RUST TREATMENT: - All the components of mobile units to be pre-treated of 7- steps anti-corrosion treatment like degreasing, pickling, passivation & phosphating before carrying out Powder coating. Shot blasting is also used for pre-surface treatment. **Warranty:** 1 Year onsite warranty.

G Table 1 Single Door Refrigerator 170L

G 1: Single Door Refrigerator 170L = 1 Nos

Specifications

Single Door Refrigerator 170 Litre, Direct-cool Refrigerator, 3 Star Rating, Toughened Glass Shelves, Anti Bacterial Door Gasket, Stabilizer Free Operation, two Ice trays, Door Lock, **Warranty:** 1 Year warranty.

H Table 1 Microwave Oven 28L

H 1: Microwave Oven 28L = 1 Nos

Specifications

Microwave Oven 28 Litre, Convection Microwave Tandoor, Display Type: LED, Convection Heater: Quartz, Power: 2900 W, 230 V/50 Hz, 6 power levels, various cooking mode and convection temperature from 40 to 200 degree celsius, preheat, clock 30 seconds, **Warranty:** 1 Year warranty.

I Table 1 Hot Case

I 1: Hot Case Food Warmer = 1 Nos

Specifications

Automatic Electric Hot Case with Auto Thermostatic Control with Door Small Tubular Element, Body Stoving enamel finish, 600 W - 230v A.C, **Warranty:** 1 Year warranty.

J Table 1 Electric Kettle

J 1: Electric Kettle1.5-Litre = 2 Nos

Specifications

Body Stainless steel, Colour Metallic silver, Capacity 1.5 L, Auto Thermostatic Control, Frequency 50 Hz, Power 1800 W, Voltage 230 V, **Warranty:** 1 Year warranty.

FORMAT-3(A)**Financial Bid**

Subject: - Response to Tender Document No. Dated For supply and Installation of Fire Alarm System & Fire Extinguishers with Accessories at Debts Recovery Tribunal, Dehradun.

Table : Cost of Fire Alarm System & Fire Extinguishers with Accessories

Sl.No.	Hardware Particulars	Qty	Unit (in Rs.)	Total Cost (in figure)	Total Cost (in words)
1	A 1 (serial no. in technical specification) Model No.				
2	VAT (if any)				
3	Installation Fire Alarm System & Fire Extinguishers with accessories				
4	Service Tax				
	Total Cost towards supply & installation of above Fire Alarm System & Fire Extinguishers with accessories				

Note:

1. Total cost shall be quoted as a fixed amount in Indian Rupees only. Conditional proposal shall be summarily rejected.
2. In the event of any discrepancy between the values entered in figures and in words, the values entered in words shall be considered.
3. The values (both in figures and words) should be clear and there should be no overwriting. In case of the overwriting, Registrar, DRT, Dehradun reserves the right to take decision accordingly.
4. In the event of arithmetic calculation mistake, the individual price in words shall be considered for calculation.
5. All figures are to be rounded off to the nearest Rupee only. Any figures given in paisa will be not considered.
6. Service Tax and VAT fields should be filled by bidders. No additional taxes (duties) shall be paid to the bidder except service tax and VAT on account of contract between, DRT, Dehradun.

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FORMAT-3(B)

Financial Bid

Subject: - Response to Tender Document No. Dated For supply and Installation of CCTV Cameras with Accessories at Debts Recovery Tribunal, Dehradun.

Table : Cost of CCTV Cameras with Accessories

Sl.No.	Hardware Particulars	Qty	Unit (in Rs.)	Total Cost (in figure)	Total Cost (in words)
1	B1 (serial no. in technical specification) Model No.				
2	VAT (if any)				
3	Installation CCTV Cameras with accessories				
4	Service Tax				
	Total Cost towards supply & installation of above CCTV Cameras with accessories				

Note:

1. Total cost shall be quoted as a fixed amount in Indian Rupees only. Conditional proposal shall be summarily rejected.
2. In the event of any discrepancy between the values entered in figures and in words, the values entered in words shall be considered.
3. The values (both in figures and words) should be clear and there should be no overwriting. In case of the overwriting, Registrar, DRT, Dehradun reserves the right to take decision accordingly.
4. In the event of arithmetic calculation mistake, the individual price in words shall be considered for calculation.
5. All figures are to be rounded off to the nearest Rupee only. Any figures given in paisa will be not considered.
6. Service Tax and VAT fields should be filled by bidders. No additional taxes (duties) shall be paid to the bidder except service tax and VAT on account of contract between, DRT, Dehradun.

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FORMAT-3(C)

Financial Bid

Subject: - Response to Tender Document No. Dated For supply and Installation of EPABX System with Accessories at Debts Recovery Tribunal, Dehradun.

Table : Cost of EPABX System with Accessories

Sl.No.	Hardware Particulars	Qty	Unit (in Rs.)	Total Cost (in figure)	Total Cost (in words)
1	C1 (serial no. in technical specification) Model No.				
2	VAT (if any)				
3	Installation EPABX System with accessories				
4	Service Tax				
	Total Cost towards supply & installation of above EPABX System with accessories				

Note:

1. Total cost shall be quoted as a fixed amount in Indian Rupees only. Conditional proposal shall be summarily rejected.
2. In the event of any discrepancy between the values entered in figures and in words, the values entered in words shall be considered.
3. The values (both in figures and words) should be clear and there should be no overwriting. In case of the overwriting, Registrar, DRT, Dehradun reserves the right to take decision accordingly.
4. In the event of arithmetic calculation mistake, the individual price in words shall be considered for calculation.
5. All figures are to be rounded off to the nearest Rupee only. Any figures given in paisa will be not considered.
6. Service Tax and VAT fields should be filled by bidders. No additional taxes (duties) shall be paid to the bidder except service tax and VAT on account of contract between, DRT, Dehradun.

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FORMAT-3(D)

Financial Bid

Subject: - Response to Tender Document No. Dated For supply and Installation of Hot & Cold RO+UV Water Purifier Machine at Debts Recovery Tribunal, Dehradun.

Table : Cost of Hot & Cold RO+UV Water Purifier Machine

Sl.No.	Hardware Particulars	Qty	Unit (in Rs.)	Total Cost (in figure)	Total Cost (in words)
1	D1 (serial no. in technical specification) Model No.	1			
2	VAT (if any)				
3	Installation Water Purifier Machine				
4	Service Tax				
	Total Cost towards supply & installation of above Water Purifier Machine				

Note:

1. Total cost shall be quoted as a fixed amount in Indian Rupees only. Conditional proposal shall be summarily rejected.
2. In the event of any discrepancy between the values entered in figures and in words, the values entered in words shall be considered.
3. The values (both in figures and words) should be clear and there should be no overwriting. In case of the overwriting, Registrar, DRT, Dehradun reserves the right to take decision accordingly.
4. In the event of arithmetic calculation mistake, the individual price in words shall be considered for calculation.
5. All figures are to be rounded off to the nearest Rupee only. Any figures given in paisa will be not considered.
6. Service Tax and VAT fields should be filled by bidders. No additional taxes (duties) shall be paid to the bidder except service tax and VAT on account of contract between, DRT, Dehradun.

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FORMAT-3(E)

Financial Bid

Subject: - Response to Tender Document No. Dated For supply and Installation of RO+UV Storage Cooler cum Purifier Machine at Debts Recovery Tribunal, Dehradun.

Table : Cost of RO+UV Storage Cooler cum Purifier Machine

Sl.No.	Hardware Particulars	Qty	Unit (in Rs.)	Total Cost (in figure)	Total Cost (in words)
1	D2 (serial no. in technical specification) Model No.	1			
2	VAT (if any)				
3	Installation RO+UV Storage Cooler cum Water Purifier Machine				
4	Service Tax				
	Total Cost towards supply & installation of above RO+UV Storage Cooler cum Water Purifier Machine				

Note:

1. Total cost shall be quoted as a fixed amount in Indian Rupees only. Conditional proposal shall be summarily rejected.
2. In the event of any discrepancy between the values entered in figures and in words, the values entered in words shall be considered.
3. The values (both in figures and words) should be clear and there should be no overwriting. In case of the overwriting, Registrar, DRT, Dehradun reserves the right to take decision accordingly.
4. In the event of arithmetic calculation mistake, the individual price in words shall be considered for calculation.
5. All figures are to be rounded off to the nearest Rupee only. Any figures given in paisa will be not considered.
6. Service Tax and VAT fields should be filled by bidders. No additional taxes (duties) shall be paid to the bidder except service tax and VAT on account of contract between, DRT, Dehradun.

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FORMAT-3(F)

Financial Bid

Subject: - Response to Tender Document No. Dated For supply and Installation of Servo 3 Phase Air Cooled Voltage Stabilizer at Debts Recovery Tribunal, Dehradun.

Table : Cost of Servo 3 Phase Air Cooled Voltage Stabilizer 60 KVA

Sl.No.	Hardware Particulars	Qty	Unit (in Rs.)	Total Cost (in figure)	Total Cost (in words)
1	E1 (serial no. in technical specification) Model No.	1			
2	VAT (if any)				
3	Installation Voltage Stabilizer				
4	Service Tax				
	Total Cost towards supply & installation of above Voltage Stabilizer				

Note:

1. Total cost shall be quoted as a fixed amount in Indian Rupees only. Conditional proposal shall be summarily rejected.
2. In the event of any discrepancy between the values entered in figures and in words, the values entered in words shall be considered.
3. The values (both in figures and words) should be clear and there should be no overwriting. In case of the overwriting, Registrar, DRT, Dehradun reserves the right to take decision accordingly.
4. In the event of arithmetic calculation mistake, the individual price in words shall be considered for calculation.
5. All figures are to be rounded off to the nearest Rupee only. Any figures given in paisa will be not considered.
6. Service Tax and VAT fields should be filled by bidders. No additional taxes (duties) shall be paid to the bidder except service tax and VAT on account of contract between, DRT, Dehradun.

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FORMAT-3(G)

Financial Bid

Subject: - Response to Tender Document No. Dated For supply and Installation of Compactor Racks for storage Court Files at Debts Recovery Tribunal, Dehradun.

Table : Compactor Racks for storage Court Files

Sl.No.	Hardware Particulars	Qty	Unit (in Rs.)	Total Cost (in figure)	Total Cost (in words)
1	F1 (serial no. in technical specification) Model No.	1			
2	VAT (if any)				
3	Installation Compactor Racks				
4	Service Tax				
	Total Cost towards supply & installation of above Compactor Racks				

Note:

1. Total cost shall be quoted as a fixed amount in Indian Rupees only. Conditional proposal shall be summarily rejected.
2. In the event of any discrepancy between the values entered in figures and in words, the values entered in words shall be considered.
3. The values (both in figures and words) should be clear and there should be no overwriting. In case of the overwriting, Registrar, DRT, Dehradun reserves the right to take decision accordingly.
4. In the event of arithmetic calculation mistake, the individual price in words shall be considered for calculation.
5. All figures are to be rounded off to the nearest Rupee only. Any figures given in paisa will be not considered.
6. Service Tax and VAT fields should be filled by bidders. No additional taxes (duties) shall be paid to the bidder except service tax and VAT on account of contract between, DRT, Dehradun.

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FORMAT-3(H)

Financial Bid

Subject: - Response to Tender Document No. Dated For supply and Installation of Single Door Refrigerator 50L at Debts Recovery Tribunal, Dehradun.

Table : Single Door Refrigerator 50L

Sl.No.	Hardware Particulars	Qty	Unit (in Rs.)	Total Cost (in figure)	Total Cost (in words)
1	G1 (serial no. in technical specification) Model No.	1			
2	VAT (if any)				
3	Installation Refrigerator				
4	Service Tax				
	Total Cost towards supply & installation of above Refrigerator				

Note:

1. Total cost shall be quoted as a fixed amount in Indian Rupees only. Conditional proposal shall be summarily rejected.
2. In the event of any discrepancy between the values entered in figures and in words, the values entered in words shall be considered.
3. The values (both in figures and words) should be clear and there should be no overwriting. In case of the overwriting, Registrar, DRT, Dehradun reserves the right to take decision accordingly.
4. In the event of arithmetic calculation mistake, the individual price in words shall be considered for calculation.
5. All figures are to be rounded off to the nearest Rupee only. Any figures given in paisa will be not considered.
6. Service Tax and VAT fields should be filled by bidders. No additional taxes (duties) shall be paid to the bidder except service tax and VAT on account of contract between, DRT, Dehradun.

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FORMAT-3(I)

Financial Bid

Subject: - Response to Tender Document No. Dated For supply and Installation of Microwave Oven 28L at Debts Recovery Tribunal, Dehradun.

Table : Microwave Oven 28L

Sl.No.	Hardware Particulars	Qty	Unit (in Rs.)	Total Cost (in figure)	Total Cost (in words)
1	H1 (serial no. in technical specification) Model No.	1			
2	VAT (if any)				
3	Installation Microwave Oven				
4	Service Tax				
	Total Cost towards supply & installation of above Microwave Oven				

Note:

1. Total cost shall be quoted as a fixed amount in Indian Rupees only. Conditional proposal shall be summarily rejected.
2. In the event of any discrepancy between the values entered in figures and in words, the values entered in words shall be considered.
3. The values (both in figures and words) should be clear and there should be no overwriting. In case of the overwriting, Registrar, DRT, Dehradun reserves the right to take decision accordingly.
4. In the event of arithmetic calculation mistake, the individual price in words shall be considered for calculation.
5. All figures are to be rounded off to the nearest Rupee only. Any figures given in paisa will be not considered.
6. Service Tax and VAT fields should be filled by bidders. No additional taxes (duties) shall be paid to the bidder except service tax and VAT on account of contract between, DRT, Dehradun.

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FORMAT-3(J)

Financial Bid

Subject: - Response to Tender Document No. Dated For supply and Installation of Hot Case Food Warmer at Debts Recovery Tribunal, Dehradun.

Table : Hot Case Food Warmer

Sl.No.	Hardware Particulars	Qty	Unit (in Rs.)	Total Cost (in figure)	Total Cost (in words)
1	II (serial no. in technical specification) Model No.	1			
2	VAT (if any)				
3	Installation Hot Case Food Warmer				
4	Service Tax				
	Total Cost towards supply & installation of above Hot Case Food Warmer				

Note:

1. Total cost shall be quoted as a fixed amount in Indian Rupees only. Conditional proposal shall be summarily rejected.
2. In the event of any discrepancy between the values entered in figures and in words, the values entered in words shall be considered.
3. The values (both in figures and words) should be clear and there should be no overwriting. In case of the overwriting, Registrar, DRT, Dehradun reserves the right to take decision accordingly.
4. In the event of arithmetic calculation mistake, the individual price in words shall be considered for calculation.
5. All figures are to be rounded off to the nearest Rupee only. Any figures given in paisa will be not considered.
6. Service Tax and VAT fields should be filled by bidders. No additional taxes (duties) shall be paid to the bidder except service tax and VAT on account of contract between, DRT, Dehradun.

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FORMAT-3(K)

Financial Bid

Subject: - Response to Tender Document No. Dated For supply and Installation of Electric Kettle1.5-Litre at Debts Recovery Tribunal, Dehradun.

Table : Electric Kettle1.5-Litre

Sl.No.	Hardware Particulars	Qty	Unit (in Rs.)	Total Cost (in figure)	Total Cost (in words)
1	J1 (serial no. in technical specification) Model No.	1			
2	VAT (if any)				
3	Installation Electric Kettle1.5-Litre				
4	Service Tax				
	Total Cost towards supply & installation of above Electric Kettle1.5-Litre				

Note:

1. Total cost shall be quoted as a fixed amount in Indian Rupees only. Conditional proposal shall be summarily rejected.
2. In the event of any discrepancy between the values entered in figures and in words, the values entered in words shall be considered.
3. The values (both in figures and words) should be clear and there should be no overwriting. In case of the overwriting, Registrar, DRT, Dehradun reserves the right to take decision accordingly.
4. In the event of arithmetic calculation mistake, the individual price in words shall be considered for calculation.
5. All figures are to be rounded off to the nearest Rupee only. Any figures given in paisa will be not considered.
6. Service Tax and VAT fields should be filled by bidders. No additional taxes (duties) shall be paid to the bidder except service tax and VAT on account of contract between, DRT, Dehradun.

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